

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 198/GT/2013

Date: 5.9.2014

To
Executive Director (Commercial)
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : Approval of tariff of Vallur Thermal Power Project for the period from anticipated date of commercial operation of Unit-I i.e. 29.11.2012 to 31.3.2014.

Ref : Your letter dated 2.9.2014

With reference to your letter dated 2.9.2014 on the subject mentioned above. I am directed to inform you that the time for filing the additional information in respect of the above said petition has been extended upto 21.9.2014. No request for further extension of time shall be entertained. In case, no information/ document is filed within the said date, the matter shall be considered based on available records.

-S/d-
B. Sreekumar
Deputy Chief (Law)